

MANIPUR **GAZETTE**

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 171**Imphal, Friday, August 7, 2026****Sravana 16, 1948)**

**GOVERNMENT OF MANIPUR
SECRETARIAT: TRIBAL AFFAIRS & HILLS DEPARTMENT**

ORDER BY THE GOVERNOR: MANIPUR

Imphal, the 13th May, 2026

No. TA/35/2025-e-TA&H: As per the Section 3(2)(a) read with Section 4(1) of the Manipur State Commission for Schedule Tribes Act, 2014, the Governor of Manipur is pleased to nominate Shri. Thuigai Mathieu Rongmei, S/o Late Kahodin Rongmei of Noney as Chairperson of Manipur State Commission for Scheduled Tribes (MSCST) for a term of three years from the date he assumes his Office.

2. This issues with the approval of Competent Authority.

By orders & in the name of the Governor,

DARYAL JULI ANAL,
Joint Secretary (TA & Hills),
Government of Manipur.